

(a) the steps taken to ensure that tribal culture and heritage do not degrade on account of industrialisation in the tribal belt;

(b) the amount allocated and spent so far during 1992-93 for preservation and promotion of the tribal culture and heritage;

(c) whether any evaluation has been made about the projects so funded; and

(d) if so, the outcome thereof ?

THE DEPUTY MINISTER OF THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELIA) : (a) Ministry of Welfare has a centrally sponsored scheme "Research and Training" to provide funds to State Government on 50 : 50 basis to Tribal Research Institutes. These institutions have various activities excluding the preservation of Tribal Art and Culture, to ensure that there is no degradation of Tribal Culture and Art.

(b) An amount of Rs. 30.00 lakhs has been allocated in the Department of Culture to carry out the work of preservation and promotion of the tribal culture and heritage during 1992-93. Out of this an amount of Rs. 14.94 lakhs has been spent so far.

Apart from this a sum of Rs. 104.00 lakhs out of the budget provision of Rs. 105.00 lakhs has so far been released by the Ministry of Welfare.

(c) and (d) The projects are evaluated from time to time.

**Enquiry against Principals of Kendriya Vidyalayas, Chandigarh and Pune**

3167. SHRI J. S. RAJU : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether it is a fact that enquiries have been initiated recently against the Principals of Kendriya Vidyalayas, High Grounds, Chandigarh and Range Hills, Pune;

(b) if so, the details thereof; and

(c) the action taken/proposed to be taken against each of them?

THE DEPUTY MINISTER OF THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA) : (a) to (c) According to information furnished by Kendriya Vidyalaya Sangathan, a preliminary enquiry into the allegations has been conducted by the Sangathan to facilitate decision on further action to be taken as per the Disiplinary Rules of Kendriya Vidyalaya Sangathan.

**.Medical Attendants for KVs, Delhi**

3168. SHRI J. S. RAJU : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to refer to the answer to Starred Question 246 given in Rajya Sabha on the 24th July, 1992 and state :

(a) whether it is a fact that appointments of Medical Attendants for different Kendriya Vidyalayas of Delhi are not yet complete;

(b) if so, the details of Kendriya Vidyalayas not covered so far; and

(c) by when these are likely to be covered ?

THE DEPUTY MINISTER OF THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA) : (a) to (c) Information is being collected and will be laid on the Table of the Sabha.

**Development of Sports in U.P.**

3169. SHRI SHIV PRATAP MISHRA : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state the number of proposals received from the Government of U.P. for development of sports till date; and the action taken thereon and the amount sanctioned for development of sports in U.P. during the current five year plan ?

THE MINISTER OF STATE OF THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) WITH ADDITIONAL CHARGE OF THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK) : Under the Scheme of 'Grants for Creation of Sports Infrastructure', 47 proposals have so far been received from the GovernmeiW of U.P. during the current

five year plan. Out of these 40 proposals were found deficient and hence the State Government has been informed of the deficiencies. For the remaining 7 proposals Sports Authority of India has been requested to submit their recommendations.

During the current five year plan, an amount of Rs. 3,73,403/- has been given to the rural schools for improvement of sports through U.P. Government.

3170. [Transferred to 29th March, 1993]

**मध्य प्रदेश स्थित स्मारकों और धार्मिक स्थलों का संरक्षण**

3171. श्री अश्वीत झांगी : क्या मन्त्र संसाधन विकास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार मध्य प्रदेश स्थित स्मारकों और धार्मिक-स्थलों को संरक्षणात्मक सुरक्षा प्रदान कर रही है;

(ख) यदि हां, तो ऐसे स्मारकों के नाम क्या हैं;

(ग) क्या मध्य प्रदेश में इस कार्यक्रम के अधीन और स्मारकों को लाने का कोई प्रस्ताव है; और

(घ) यदि हां, तो उनके नाम क्या-क्या हैं ?

मान्य संसाधन विकास मंत्रालय (शिक्षण विभाग और संस्कृति विभाग) में उप मंत्री (क्षेत्रीय जलजा) : (क) केन्द्रीय संरक्षणाधीन प्राचीन और ऐतिहासिक स्मारकों/स्थलों की संरक्षणात्मक सुरक्षा भारतीय पुरातत्व सर्वेक्षण द्वारा सुनिश्चित की जा रही है ।

(ख) वर्ष 1992-93 हेतु "संशोधित-संरक्षण कार्यक्रम" में शामिल किए गए स्मारकों/स्थलों की सूची संलग्न चिक्कण में दी गई है । (नीचे देखिए)

(ग) और (घ) संरक्षण की आवश्यकताओं के अनुसार प्रति वर्ष स्मारकों का चयन किया जाता है और उन्हें "संरक्षण कार्यक्रम" में शामिल किया जाता है ।

**चिक्कण**

क्रम सं०	स्मारक/स्थल का नाम	स्थान	जिला
1	2	3	4
1.	बाघ गुफाएं	बाघ	धार
2.	चन्देरी के स्मारक	-----	गुना
3.	खुजराहो के स्मारक	-----	छतरपुर
4.	भ्वालियर के स्मारक	-----	भ्वालियर
5.	जियारपुर के स्मारक	-----	विदिशा
6.	मांडु के स्मारक	-----	धार
7.	ककनमठ मन्दिर	सुहानिया	मुरैना
8.	सेविते मन्दिर	भोजपुर	रायसेन
9.	साँची के स्मारक	-----	रायसेन
10.	दुरहानपुर के स्मारक	-----	निमार (पूर्व)
11.	बिजय मंडल	विदिशा	विदिशा
12.	उन के स्मारक	उन	निमार (पश्चिम)
13.	ध्वज स्तम्भ	बेस्नागर	विदिशा